

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT S. J. GHARAT(Incharge)**  
**COURT 35 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 01-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100393/2015	The State of Agripada Police Station. Vs Hadisali Nabi Mohammed Khan	
<b><u>HEARING</u></b>				
2	POCSO SPL CASE	100719/2018	The State of Vikroli Police Station Vs Aakash Vikas Kate and Others 01	PP
<b><u>EVIDENCE PART HEARD</u></b>				
3	POCSO SPL CASE	100354/2015	The State of D.N.Nagar Police Station. Vs Imran Abdulla Khan	
4	POCSO SPL CASE	100415/2015	The State of Govandi Police Station Vs Rajuprasad Mani Mahato	
5	POCSO SPL CASE	100333/2017	CHEMBUR POLICE STATION Vs VINAYAK RAVI PAWAR	
<b><u>EVIDENCE</u></b>				
6	POCSO SPL CASE	100105/2018	The State - Shivaji Nagar Police Station Vs Salman Mohammad Shabbir Khan @ Mister	Meera Choudhari
<b>( Main Matter REMAND APPL POCSO/0101084/2017)</b>				
7	POCSO SPL CASE	1000356/2018	The State Wadala T.T. Police Station Vs Premchand @ Kallu Nehilal Chauhan	z
8	POCSO SPL CASE	100285/2019	The State of Maharashtra - Wadala Police Station Vs Rahul @ Assaful Alam Shaikh	PP
<b><u>CHARGE</u></b>				
9	POCSO SPL CASE	100014/2018	The State of Shahunagar Police Station Vs Siddhesh Hanumanta Chalwadi	

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10	POCSO SPL CASE	100077/2018	The State of Tilak Nagar Police Station Vs Siddharth Shankar Phule	
<b>( Main Matter REMAND APPL POCSO/0101099/2017)</b>				
<b><u>APPEARANCE</u></b>				
11	REMAND APPL POCSO	101089/2019	The State- Santacruz Police Station Vs Deepak Ashok Mukhiya	
12	POCSO SPL CASE	100674/2019	The State of Maharashtra - Mulund Police Station Vs Swapnil Sahadeo Velekar	PP

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**IN THE COURT OF HHJ SMT S. J. GHARAT(Incharge)**  
**COURT 35 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 02-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SPL.CASE	100615/2020	STATE GOVERNMENT Vs Bhushan Suresh Lad	
<b><u>EVIDENCE PART HEARD</u></b>				
2	POCSO SPL CASE	100292/2015	The State of Meghwadi Police station Vs Mohd. Shahanawaz Pirmohamad Shaikh @ Shanu	
3	POCSO SPL CASE	100551/2015	The State of Dharavi Police Station Vs Mohd. Gous Harun Khan	
4	POCSO SPL CASE	100418/2017	The State Matunga Police Station Vs Shrinath Chotelal Kanojia	
<b><u>EVIDENCE</u></b>				
5	POCSO SPL CASE	100227/2016	THE STATE OF DHARAVI POLICE STATION. Vs SHIVA PIRMAL PERUMAL	
6	POCSO SPL CASE	100695/2018	The State of Colaba Police Station Vs Sameer Rajesh Sathe @ Sameer Hussain Shaikh	PP
<b><u>CHARGE</u></b>				
7	POCSO SPL CASE	100112/2018	The State of Kurla Police Station Vs Deepak Rambahadur Mishra	
<b>( Main Matter REMAND APPL POCSO/0100992/2017)</b>				
<b><u>APPEARANCE</u></b>				
8	POCSO SPL CASE	100473/2017	The State Trombay Police Station Vs Shanappa Mariappa Gangumani	
9	POCSO SPL CASE	1000578/2018	The State of Colaba Police Station Vs Chandaalam Aasir Shaha	APP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	POCSO SPL CASE	100669/2019	The State of Maharashtra - Byculla Police Station Vs Ibrahim Noormohammad Mansuri	PP
11	POCSO SPL CASE	100692/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Rahul Devraj Khandekar	PP
12	SPL.CASE	35/2020	The State of Maharashtra - V.B. Nagar Police Station Vs Shoheb Akhatar Zahiruddin Khan	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>EVIDENCE PART HEARD</u></b>				
1	POCSO SPL CASE	100280/2016	THE STATE OF BANDRA POLICE STATION. Vs MOHD. DANISH MOHD. SHAMSHUDDIN PATHAN.	
2	POCSO SPL CASE	100292/2016	THE STATE OF WADALA T .T POLICE STATION. Vs MOBIN SAMAD KHAN	
3	POCSO SPL CASE	100306/2016	THE STATE OF DHARAVI POLICE STATION. Vs RAVI MAHADEV SHARMA	
<b><u>EVIDENCE</u></b>				
4	POCSO SPL CASE	100135/2017	SHIVAJI NAGAR POLICE STATION Vs SONU @ AMANUDDIN @ AINUDDIN JAMIL SAYYAD	
5	POCSO SPL CASE	100147/2017	TILAKNAGAR POLICE STATION Vs MOHAMAD IRFAN RAIS KHAN	
<b><u>CHARGE</u></b>				
6	POCSO SPL CASE	100273/2016	THE STATE OF GHATKOPER POLICE STATION. Vs MAYUR PRABHAKAR KIRAVE	
7	POCSO SPL CASE	100208/2018	The State of Wadala T.T.Police Station Vs Raja Jaiswal @ Suraj Kumar Ramnivas Saket	
<b>( Main Matter REMAND APPL POC SO/0101070/2017)</b>				
8	POCSO SPL CASE	1000374/2018	The State Of Mankurd Police Station Vs Shamrao Tejrao Jadhav	PP
9	POCSO SPL CASE	100107/2019	The State of Shivaji Nagar Police Station Vs Mohamad Hussen Mohamad Anwar Shaikh	PP

**APPEARANCE**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	REMAND APPL POCSO	101017/2019	The State- Khar Police Station Vs Jafar Jabbar Shaikh	
11	POCSO SPL CASE	100654/2019	The State of Maharashtra - Shahunagar Police Station Vs Mohamad Sohel Yasin Ansari	PP
12	POCSO SPL CASE	100715/2019	The State of Maharashtra - Wadala Police Station Vs Rajesh @ Shambho Kanhaya Gosai @ Kanhaya Gari	PP
13	POCSO SPL CASE	100745/2019	The State of Maharashtra - Mankhurd Police Station Vs Saleem Arif Qureshi	PP
<b><u>R-E U-S 299 CR.P.C</u></b>				
14	POCSO SPL CASE	100267/2016	THE STATE OF TROMBAY POLICE STATION. Vs DILSHAD IRSHAD ANSARI	

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**COURT 35 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 04-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>EVIDENCE PART HEARD</u></b>				
1	POCSO SPL CASE	100297/2015	The State Nagpada P.Stn. Vs Moti Baleshwar Dhobi	
2	POCSO SPL CASE	100537/2017	The State Nehru Nagar Police Station Vs Kamalkishor Kundanlal Balotia	
3	POCSO SPL CASE	100068/2018	The State of Santacruz police Station Vs Paresh Ajit Marchant	
<b>( Main Matter REMAND APPL POCSO/0101091/2017)</b>				
<b><u>EVIDENCE</u></b>				
4	POCSO SPL CASE	100156/2018	The State of Nagpada Police Station Vs Akash Mangal Rathod	
<b>( Main Matter REMAND APPL POCSO/0101021/2017)</b>				
5	POCSO SPL CASE	100651/2019	The State of Maharashtra - Pydhonie Police Station Vs Suresh Pyarelal Gupta	PP
<b><u>CHARGE</u></b>				
6	POCSO SPL CASE	100317/2016	THE STATE OF GAMDEVI POLICE STATION. Vs KRUNAL NIMESH DESAI	
<b><u>REPLY/SAY</u></b>				
7	POCSO SPL CASE	100355/2017	PARKSITE POLICE STATION Vs MUKESH SABHAPATI YADAV	
<b><u>APPEARANCE</u></b>				
8	POCSO SPL CASE	100400/2017	The State Nagpada Police Station Vs Faiyaz Ahmed Irshad Qureshi	
<b>( Main Matter REMAND APPL POCSO/0100487/2017)</b>				
9	POCSO SPL CASE	100325/2018	The State of Shahu Nagar Police z Station Vs Vaibhav Shivram Jadhav	

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10	POCSO SPL CASE	1000423/2018	The State of Shivaji Nagar Police Station Vs Juber Mohd. Shabbir Shekha	PP
11	POCSO SPL CASE	100676/2019	The State of Maharashtra - Bhoiwada Police StationBhoiwada Police Station Vs Vishal Vijay Pathare	PP
12	SPL.CASE	100596/2020	STATE GOVERNMENT OF BHANDUP POLICE STATION Vs MUJAHIDDIN TAUFIQ AHAMAD SHAIKH	PP
<b><u>REPORT</u></b>				
13	POCSO SPL CASE	100300/2015	The State of Wadala T.T.Police Station Vs Santosh Ramchandra Kamble	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	POCSO SPL CASE	100277/2016	THE STATE OF PANTNAGAR POLICE STATION. Vs ABDUL MOHHMAD KHALID	
2	POCSO SPL CASE	100641/2018	The State of Gavdevi Police Station Vs Veerbhadram Bhausingh Vislavat	PP
<b><u>EVIDENCE</u></b>				
3	POCSO SPL CASE	100005/2018	The State of Antop Hill Police Station Vs Ganesh Ramchandra Waidande	
<b>( Main Matter REMAND APPL POCSO/0100980/2017)</b>				
<b><u>CHARGE</u></b>				
4	POCSO SPL CASE	100179/2017	NAGPADA POLICE STATION Vs TOFFIK TAHER SHAIKH	
5	POCSO SPL CASE	100301/2017	VIKHROLI POLICE STATION Vs SHRAVAN SANTOSH JADHAV	
<b><u>APPEARANCE</u></b>				
6	POCSO SPL CASE	100290/2018	The State of Shahu Nagar Police Station Vs Shafiullah Nasaratullah Khan @ Chaiyya	
7	REMAND APPL POCSO	100992/2019	The State- Santacruz Police Station Vs Shivdeep Ramkuber Kanojiya	
8	POCSO SPL CASE	100644/2019	The State of Maharashtra - Antop Hill Police Station Vs Anup Vijaykumar Sharma	PP
9	POCSO SPL CASE	100664/2019	The State of Maharashtra - Dharavi Police Station Vs Narsappa Hanumanta Kurmollu @ Tata	PP

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10	POCSO SPL CASE	100666/2019	The State of Maharashtra -Kurla Police Station Vs Basantlal Sukhdeo Kori	PP
11	POCSO SPL CASE	100683/2019	The State of Maharashtra - Mahim Police Station Vs Raees Iqbal Ahamad Sabirati	PP
12	SPL.CASE	100629/2020	STATE GOVERNMENT OF KALACHOWKI POLICE STATION MUMBAI Vs TEJASASHOK SAVANT	PP
			<b><u>REPORT</u></b>	
13	POCSO SPL CASE	100299/2017	TROMBAY POLICE STATION Vs AKSHAY RAGHUNATH ETHAPE	

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